

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1484
ANSWERED ON:09.08.2011
VIOLATION OF CONDITIONS AT DMS BOOTHS
Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any mechanism to detect violation of the conditions laid down for sale at Delhi Milk Scheme (DMS) booths;
- (b) if so, the details thereof;
- (c) the number of such cases detected during the last three years and the current year;
- (d) whether due to lack of such a mechanism, other products are being sold more than milk itself at DMS booths; and
- (e) if so, the details alongwith the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE & FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) Yes Madam.

(b) The booths are supervised and monitored through field visits carried out by designated officials of Delhi Milk Scheme (DMS) to detect violations of the conditions laid down for sale at DMS booths.

(c) Sixteen cases of violations were detected during the last three years and seven cases have been detected in the current year. The year-wise cases of violations detected are as under:

Year	Number of cases of violations detected
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2008-09	01
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2009-10	10
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2010-11	05
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2011-12 (till 31.7.2011)	07
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Total	23
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(d) No Madam.

(e) Not applicable in view of (d) above.